

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CA(CAA)-16(PB)/2018

IN THE MATTER OF:

Bhumika Polycab Pvt. Ltd.
And
NRB Electrotech Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 230-232

Order delivered on 29.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Ms. Sudha
Representative

Sachdeva, Authorized

For the Respondent(s):-

ORDER

Arguments heard. Order reserved.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)